

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE
TAKEN UP ON 14-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
1	Bail-104/2021	Israr Vs State	Argument

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

1	Crl. Appeal-08/2021	Shilpa Devi Vs Ajay Bisht	Argument
2	Crl. Appeal-22/2020	Sagar Vs State	Argument
3	Crl. Revision-18/2020	Jeesant Vs State	Argument
4	Crl. Revision-01/2021	Anita Vs State	Argument
5	Crl. Revision -14/2020	Kirti Mohan Vs State	Argument

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court

Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal